

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 359 OF 2017 &
IA NO. 897 OF 2017

Dated: 24th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rama Shanker Awasthi

... Appellant(s)

Vs.

Lanco Anpara Power Limited & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.
Mr. Avijeet Lala
Ms. Astha Sharma
Ms. Sakya Singha Chaudhuri
Ms. Shikha Pandey for R-1

Mr.Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

Mr. C.K. Rai
Mr. Sachin Dubey for R-3

ORDER

List the matter for hearing on **25.07.2018**, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr